

ITEM NO.24

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR PANKAJ BHANDARI

Civil Appeal No(s). 5177/2012

M/S. SAYA TRADERS

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(with interim relief and office report)

Date : 24/09/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Jatin Zaveri, Adv.

For Respondent(s)

Mr Abhinav Malik, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Matter falls under complete category. Registry to
process for listing before the Hon'ble Court as per rules.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2014.09.26
16:09:43 IST
Reason: